

कोर्ट में चुनौती दी थी। क्योंकि यह मामला काफी देर तक अनिर्णीत पड़ा रहा अतः बोर्ड ने अध्यक्ष को इस सम्बन्ध में श्री उपाध्याय से कानूनी दृष्टि से बात करने के लिये प्राधिष्ठित किया था। मामले के कानूनी राय तथा तथ्यों पर विचार करने के पश्चात्, अध्यक्ष ने यह निर्णय दिया कि श्री उपाध्याय के सभी तर्कों को पूर्ण तथा अन्तिम रूप से निपटाने के लिये उन्हें 1 लाख रुपये का भुगतान किया जाए। बोर्ड ने अप्रैल, 1979 में हुई अपनी बैठक में इस निर्णय को अपनी स्वीकृति दे दी।

2. संस्थान द्वारा आयकर की कोई कटौती नहीं की गई है। संस्थान ने इस भुगतान के बारे में कानपुर क्षेत्र के आयकर अधिकारी को अप्रैल, 1979 में सूचित कर दिया था। इस मामले पर अनुवर्ती कार्रवाई सम्बन्धित आयकर प्राधिकारियों द्वारा करना अपेक्षित था।
3. शासी बोर्ड के अध्यक्ष के निर्णय पर संस्थान द्वारा श्री उपाध्याय को भुगतान किया गया था। शासी बोर्ड के अध्यक्ष ने यह निर्णय शासी बोर्ड द्वारा उन्हें प्रदत्त अधिकारों के अधीन लिया गया था। इसके अलावा अध्यक्ष ने यह निर्णय उन्हें दी गई कानूनी सलाह के आधार पर लिया था।

Assistance given to Cooperative Credit Institutions

6627. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether assistance is being given to cooperative credit institutions in under-developed States;

(b) the assistance given during 1979-80; and

(c) the States to which assistance was given?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a)

Yes, Sir.

(b) and (c). The assistance provided under the Central Sector Plan Scheme to cooperative credit institutions in the cooperatively under-developed States and tribal areas during 1979-80 is as under:

		(Rs. in lakhs)
Sl.No.	Name of the State	Amount
1.	Bihar	213.00
2.	Madhya Pradesh	10.73
3.	Orissa	45.385
4.	Rajasthan	53.585
5.	Tripura	2.35
6.	West Bengal	24.95
Total		350.00

In addition, the National Cooperative Development Corporation has also provided financial assistance to the cooperative credit institutions in the under-developed States during 1979-80 to the extent of Rs. 194.761 lakhs for purpose of construction of storage godowns and Rs. 94.980 lakhs for distribution of consumer articles in the

rural areas. Statewise distribution of this assistance is as follows:

(Rs. in lakhs)

Sl. No.	Name of the States	Storage Godowns	Distribution of consumer articles in rural areas	Total
1.	Assam	48.705	..	48.705
2.	Himachal Pradesh	1.815	9.750	11.565
3.	Orissa	20.372	11.550	31.922
4.	Rajasthan	104.905	22.620	127.525
5.	Tripura	0.656	..	0.656
6.	West Bengal	18.308	51.060	69.368
Total :		194.761	94.980	289.741

Financial Aid to Government of Rajasthan to deal with Famine Conditions

6628. SHRI JAINPRAIN ROAT: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the upto date break-up of grants and financial aid provided by the Central Government to the State Government of Rajasthan to deal with famine conditions in the State;

(b) the amount spent by the Government of Rajasthan from the State funds in this regard;

(c) whether some development works of permanent nature had been undertaken in the famine stricken areas of Rajasthan; and

(d) if so, the salient features thereof and the estimated expenditure incurred on these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a)

The Government of India have provided the following assistance to the Government of Rajasthan for famine relief in the State:

(i) Approved the ceilings of expenditure of Rs. 2875 lakhs during 1979-80 and Rs. 2010 lakhs during 1980-81 for the purpose of Central assistance.

(ii) Short-term loan for agricultural inputs amounting to Rs. 900 lakhs during 1979-80 and Rs. 400 lakhs for kharif 1980 was sanctioned. A further sum of Rs. 150 lakhs during kharif 1980 will be released shortly.

(iii) Under the normal and special food for work programme, 3,06 lakhs M.T. and 1.10 lakh M.T. of foodgrains were allocated and released during the years 1979-80 and 1980-81 respectively.

(iv) Under the food for nutrition programme, 5900 M.T. of foodgrains